

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/17/KOB/2020
SECTION	241-242 C/ACT
NAME OF PARTIES	K C EAPEN & 3 OTHERS V/S UNION CHRISTIAN COLLEGE & 7 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	PHILIP MATHEW.
RESPONDENTS ADVOCATE/ PROFESSIONAL	SAJI VARGHESE, HARIKUMAR G NAIR & AKHIL SURESH, ROSHEN D ALEXANDER, SHINU J PILLAI, TINA ALEX THOMAS, HARIMOHAN, GEORGE CHERIAN & SANTHI KS, ARUN CHANDY, ABHILASH NEDIYALIL ABRAHAM, ROC.

22nd JULY 2024

O R D E R

CP/17/KOB/2020

Learned counsel, Mr. M A Shaji appears physically on behalf of the Petitioners. Learned Counsel, Mr. Harikumar G Nair appears virtually on behalf of Respondents 1 & 2. Learned representing Counsel, Mr. Nesmel Divan appears on behalf of R4 through virtual mode.

Counsel appearing for the parties submit that the Hon'ble High Court of Kerala has passed a Status-quo order in the matter, which still subsists.

Counsel for the Respondents are directed to place on record a copy of the order passed by the Hon'ble High Court of Kerala, by way of a Memo within 7 days.

List this matter for further consideration on **25.09.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**